

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2570
TO BE ANSWERED ON THE 2ND AUGUST, 2022

LIMIT UNDER MIS

2570. SHRI ARJUN LAL MEENA :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to increase the maximum limit of bearing loss on sale of commodities bought at cost price under the Market Intervention Scheme (MIS) from 25 per cent to 50 per cent proportionately between the Union Government and State Governments; and
- (b) if so, the time by which it is likely to be increased and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Government implements Market Intervention Scheme (MIS) for procurement of perishable horticultural / agricultural commodities in order to provide remunerative price to farmers. The objective of intervention is to protect the growers of these commodities from making distress sale in the event of a bumper crop during the peak arrival period when the prices tend to fall below economic levels / cost of production. MIS is implemented at the request of a State Government / UT which is ready to bear 50 percent of the loss (25 percent in case of North-Eastern States), if any, incurred on its implementation. The extent of total amount of loss to be shared on a 50:50 basis between the Central Government and the State Government is restricted to 25 percent of the total procurement value which includes cost of the commodity procured plus permitted overhead expenses. Under the Scheme, in accordance with MIS guidelines, a pre-determined quantity at the fixed Market Intervention Price (MIP) is procured by the agencies designated by the State Government for a fixed period or till the prices are stabilized above the MIP whichever is earlier.
